

NOMINATION BY HON'BLE THE CHIEF JUSTICE ON 01-12-2015

Sr l. N o.	Crl. Appeal U/S 372	Crl Appl	Govt Appeal	Crl. Revisi on U/S 482/40 7 etc.	Particular of Lower Court Case of both Columns 2,3 and 4	Date of Hon'ble Court's order regarding connectio n
1	2	3	4	5	6	7
1	441/2012 DB		2531/2012 DB		ST No. 604/2006 State Vs Ikbal U/S 364,302 & 201 I.P.C. ST No. 144/2007 State Vs Aas Mohd U/S 25/4 Arms Act Baghpat	05/09/12
2	4850/2015 DB		1557/2014 DB		ST No. 73/01 State Vs Rajnish Gupta U/S 498A,304B,302/34,315 I.P.C. Sec.6(2) Cr.P.C. & 3/ 4 D.P. Act Shahjahanpur	01/04/15
3	5341/2015 DB		161/2013 DB		ST No. 155/06 State Vs Anil Kumar Tripathi U/S 302,307,504 of I.P.C. & Sec 3(2)(5) SC, ST Act Auraiya	11/01/13
4	5342/2015 DB	3120/2013 SJ			ST No. 150/2010 State Vs Kapil Kumar U/S 498A, 304B I.P.C. & 3/ 4 D.P.A. Shahjahanpur	27/08/13
Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above.						